

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF
INDIA

Government of India
Ministry of Finance
Department of Revenue

New Delhi, the 20th October, 1990

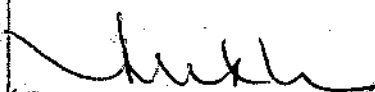
NOTIFICATION
INCOME TAX

9th Nov, 1990

S.O. In exercise of the powers conferred by clause (11b) of the proviso to section 193 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the "11.57 PERCENT INDUSTRIAL DEVELOPMENT BANK OF INDIA BONDS - 2010 (Fifty-Seventh Series)" issued by the Industrial Development Bank of India, Bombay, for the purposes of the said clause:

Provided that the benefit under the said proviso shall be admissible in the case of transfer of such bonds, by endorsement or delivery, only if the transferee informs the Industrial Development Bank of India by registered post within a period of sixty days of such transfer.

No. 8756 / F.No.275/104/90-IT(B)]


(B.E. Alexander)

Under Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri, New Delhi.

No. 8756 / F.No.275/104/90-IT(B)]

New Delhi, the 20th Oct, 1990

Copy forwarded to :-

9th Nov. 1990

1. The Deputy General Manager, Industrial Development Bank of India, IDBI Tower, Cuffe Parade, Bombay 400 005, w.r.t. his letter D.O.No.1541/RMO(R-1-P) dated 13.7.90
2. The Ministry of Law (Legislative Deptt.), Shastri Bhavan, New Delhi, w.r.t. their U.O.No. 2590/90 dated 5.10.90

भारत के राजपत्र के भाग II खण्ड 3(1) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 20 अक्टूबर, 1990

अधिसूचना

9 नवम्बर, 1990

आयकर

का0आ0----- आयकर अधिनियम, 1961 (1961 का 43) की धारा 193 के परन्तुक के खण्ड 1(ख) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्रीय सरकार एतद्वारा भारतीय औद्योगिक विकास बैंक, बम्बई द्वारा जारी किए गए "11.5% भारतीय औद्योगिक विकास बैंक बंधपत्र-2010 (57वीं श्रृंखला)" को उक्त खण्ड के प्रयोजनार्थ विनिर्दिष्ट करती है :

परन्तु उक्त परन्तुक के अधीन फायदा ऐसे बंधपत्रों के पृष्ठांकन अथवा परिदान द्वारा अन्तरण के मामले में तभी अनुज्ञेय होगा जब अन्तरिती ऐसे अन्तरण के साठ दिन की अवधि के भीतर रजिस्ट्रीकृत डाक द्वारा भारतीय औद्योगिक विकास बैंक को सूचित करता है ।

संख्या ~~8756~~--- फा0सं0 275/104/90-आ0कर (ब0)


(बी0ई0 एलैक्जेंडर)
वर सचिव, भारत सरकार

सेवा में,
प्रबन्धक,
भारत सरकार मद्रासालय,
मायापुरी,
नई दिल्ली ।

संख्या ~~8756~~--- फा0सं0 275/104/90-आ0कर (ब0)

नई दिल्ली, दिनांक 20 अक्टूबर, 1990

प्रतिलिपि अंग्रेजी पाठानुसार प्रेषित ।

9 नवम्बर, 1990

अध्यापक